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NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY- MEMBER JUDICIAL

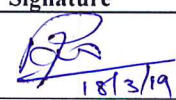
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.03.2019 AT 10.30 AM

TRANSFER PETITION NO.	TP NO. 28/HDB/2016
COMPANY PETITION/APPLICATION NO.	IA NO. 205/2019 in CP NO. 53/2008
NAME OF THE COMPANY	Vision Broadband Services Pvt Ltd
NAME OF THE PETITIONER(S)	Vikram Bijjula
NAME OF THE RESPONDENT(S)	Vision Broadband Services & (03) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Harish Kumar & Co V. Sheila	Advocates	harish.v@lalivalegal.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B.V. PAPARAO & Co V.S. RAJU	Advocates	9848658189	 18/3/19

ORDER

Counsel representing both sides are present. Matter adjourned for filing counter in IA No.205/2019.

Put up the matter on 10.04.2019.


MEMBER JUDICIAL

Rk